

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

IN THE MATTER OF:

Income Tax Officer, Ward 20 (1)

Vs

ROC & Ors. (M/s Prityksha Builders and Developers Pvt Ltd)

Item No.-308

Appeal No 852/252/ND/2019

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 03.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

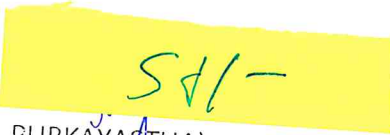
: Adv. Zoheb Hossain, Adv. Fahad M. Khan (Sr. Standing Counsel for  
IT Deptt.)


For the Respondent

: M. Yadubhushana Rao

ORDER

The matter is wrongly listed today. List the case on already fixed i.e.  
31.01.2020.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)